

F.No.A-12026/1/2021-Admin.I (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Circular

Subject: - Preparation of a panel for filling up of two (2) posts in the grade of Record Clerk on deputation basis in the Department of Legal Affairs, Ministry of Law & Justice—regarding.

Department of Legal Affairs require the services of suitable persons for filling up of two (02) posts of Record Clerk (a Group C post in Level-2 of the pay matrix) in this Department on deputation basis. Two vacancies are presently available and it is proposed to prepare a panel for these vacancies.

2. It is requested that particulars of eligible officials who fulfill the eligibility criteria and are willing to be considered for the post may please be forwarded to the undersigned in prescribed proforma given in Annexure-I within **30 days** from the date of publishing of this circular on the website of this Department in duplicate along with their up-to-date APAR Dossier/Performance Report of the last three years, integrity certificate and vigilance certificate showing major/minor penalties, if any imposed against the official. Officials who volunteer for the post shall not be permitted to withdraw their names later. Applications received after the prescribed date shall not be considered. The details of the post are as under: -

- | | | |
|-------------------------|---|--|
| 1. Name of the Post | : | Record Clerk |
| 2. Scale of Pay | : | Level-2 of the pay matrix in the Scale of Pay @Rs.19900-63200 as per 7th CPC. |
| 3. Number of posts | : | 02* (Two)(*Subject to variation) |
| 4. Eligibility criteria | : | On deputation basis from amongst officials of the Central Government: -
(i) Holding analogous posts on regular basis or with 3 years regular service in Level-1 of the pay matrix, and;

(ii) Should have passed matriculation or equivalent examination from a recognized Board/University and should possess basic knowledge of Computer and should have good typing speed. |
| 5. Period of Deputation | : | Shall ordinarily not exceeding 03 years. |
| 6. Place of posting | : | The initial place of posting will be at New Delhi. |

V. Singh
25/08/2021
(Varun Singh Chauhan)
Under Secretary to the Govt. of India
Tel. 011-23383255

ANNEXURE-I

1. Name :
2. Date of Birth :
3. Educational Qualifications
and special qualification if any,
4. Present post held and place of posting :
5. Present pay level in the Pay Matrix :
6. Date of regular appointment :
8. Brief of service particulars :
9. Whether SC/ST/OBC :
10. Date of return from last Deputation
11. Remarks, if any

Place:

Date:

Signature of the applicant

To be filled by the forwarding Authority

The particulars furnished above have been verified and found to be correct.

Date:

Place:

Signature of the forwarding Authority

(Name & Designation)
Office Address & Tel. No.